

**Pension scheme for short service candidates**

†1820. SHRI SURENDRA SINGH NAGAR:

SHRI SANJAY RAUT:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to introduce pension scheme for short service candidates in defence sector, if so, details thereof;

(b) whether Government proposes to approve pension and other welfare schemes for defence personnel serving less than 15 years and if so, details thereof; and

(c) whether Government has received any representation from Military Service Pensioners Association in this regard, if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) At present, the Short Service Commissioned officers granted commission from other rank are entitled to pension on completion of 12 years of qualifying service. However, Short Service Commissioned officer who is granted commission from direct civil life is entitled to Terminal Gratuity only. There is no new proposal under consideration.

(c) No, Sir.

**Non-issuing of Medals**

1821. SHRI ANUBHAV MOHANTY:

SHRI K. RAHMAN KHAN:

Will the Minister of DEFENCE be pleased to refer to answer to Unstarred Question 1310 given in the Rajya Sabha on 14 March, 2017 and state:

(a) whether it is a fact that Medals conferred on the Military personnel are being issued by the Directorate of Military Regulations and Forms;

(b) whether it is also a fact that the Directorate has not been issuing Medals since 2008 and has created a backlog of 14.5 lakh Medals;

---

†Original notice of the question was received in Hindi.

(c) whether it is also a fact that the officers and men are procuring the Medals on their own for display on their person; and

(d) if so, by when this issue would be resolved and the details of the current situation about the Medals?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) The Directorate of Military Regulations and Forms (DMR&F) was earlier issuing service medals to the respective Record Offices. This work has now been transferred to the respective Service Headquarters.

(b) No, Sir. The Directorate of Military Regulations and Forms (DMR&F) has issued 9,88,062 service medals to the Armed Forces since 2008. As on 31.12.2016, around 16,82,577 service medals are pending for issue.

(c) Yes, Sir.

(d) With the decentralisation of issue of Medals from Directorate of Military Regulations and Forms (DMR&F) to respective Service Headquarters procurement process of Medals will be streamlined and backlog cleared.

#### **Measures to check cyber crimes in Banking System**

1822. SHRI SHAMSHER SINGH DULLO: Will the Minister of FINANCE be pleased to state:

(a) whether cyber crimes pertaining to fraudulent e-transaction in public and private sector banks have registered significant increase since 2014 even after Aadhaar seeding especially after demonestisation;

(b) if so, details thereof, State-wise and in particular Punjab and bank-wise for each of the last three years;

(c) arrangements put up in place by Government to check the spike in cyber crime and to make laws more stringent for this;

(d) whether the RBI has issued instructions to the banks to compensate the aggrieved consumers; and

(e) if so, the details thereof and providing speedy justice to the victims of digital transaction frauds?